

ITEM NO.111

COURT NO.7

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1162-1171/2016

THE STATE OF RAJASTHAN &amp; ORS.

Appellant(s)

VERSUS

SHARWAN KUMAR KUMAWAT &amp; ORS.

Respondent(s)

WITH

C.A. No. 1212-1214/2016 (XV)

C.A. No. 1207-1211/2016 (XV)

C.A. No. 1202-1206/2016 (XV)

C.A. No. 1182-1186/2016 (XV)

C.A. No. 1172-1176/2016 (XV)

C.A. No. 1177-1181/2016 (XV)

C.A. No. 1187-1189/2016 (XV)

C.A. No. 1197-1199/2016 (XV)

C.A. No. 1195-1196/2016 (XV)

C.A. No. 1200-1201/2016 (XV)

C.A. No. 1190-1194/2016 (XV)

Date : 12-07-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Irshad Ahmad, AOR

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Mr. Vivek Kumar Singh, Adv.  
Mr. Ravish Singh, Adv.  
Ms. Akanksha Singh, Adv.  
Mr. Avijeet Kumar, Adv.  
Mr. Abhilash Tripathy, Adv.

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Mr. Manish Dhingra, Adv.  
Mr. Amit Kumar, Adv.  
Mr. Manish Dheengra, Adv.  
Ms. Ramya Khanna, Adv.  
Mr. Gaganmeet Singh Sachdeva, Adv.

Ms. Arti Gupta, AOR

Mr. Anuj Bhandari, AOR  
Mr. Anuj Bhandari, Adv.

Mr. Vipin Kumar Jai, AOR

Mr. Manish Kumar Choudhary, Adv.  
Ms. Srishti Choudhary, Adv.  
Ms. Namita Choudhary, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matters on 13<sup>th</sup> July, 2013 (tomorrow) at  
the top of the Board (Regular Matters List).

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)  
ASSISTANT REGISTRAR